

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.**

No.HHC/GAZ/14-52/74-VII-

Dated Shimla, the 27<sup>th</sup> May, 2015.

**NOTIFICATION**

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri Kapil Sharma, Civil Judge (Junior Division)-cum-JMIC, Court No.2, Paonta Sahib is transferred and posted as such in Court No.3, Shimla against a vacant post.
2. Ms. Akshi Sharma, Civil Judge (Junior Division)-cum-JMIC, Court No.2, Dehra is transferred and posted as such in Court No.4, Shimla against a vacant post.
3. Shri Anuj Bahal, Civil Judge (Junior Division)-cum-Judicial Magistrate, under training, is transferred and posted as Civil Judge (Junior Division)-cum-JM(2), Rohru for practical field training against a vacant post.
4. Ms. Shahnaz Ansari, Civil Judge (Junior Division)-cum-Judicial Magistrate, under training, is transferred and posted as Civil Judge (Junior Division)-cum-JM (2), Paonta Sahib for practical field training vice serial No.1 above.
5. Shri Prateek Gupta, Civil Judge (Junior Division)-cum-Judicial Magistrate, under training, is transferred and posted as Civil Judge (Junior Division)-cum-JM (2), Dehra for practical field training vice serial No.2 above.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

Endst. No HHC/GAZ/14-52/74-VII-

Dated:-27.5.2015.

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Rules)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn)- /Civil Judges(Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.

12. The Accountant General, (A & E). Shimla, H.P.
13. All the above named officers for information and necessary action.
14. The Central Project Coordinator/ Additional Registrar (Admn.)/ Additional Registrar (Judges & Rules Branch)/Additional Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
15. The Deputy Commissioners/Superintendents of Police, Shimla, Sirmour and Kangra at Dharamshala H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S. /P.A. to the Registrar General//Registrar (Rules)/Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
19. The District Treasury/Treasury Officers, Shimla, Paonta Sahib, Rohru and Dehra, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Statistical Assistant (Vigilance Branch) of this Registry.
23. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
24. Guard file.

Additional Registrar (Admn.)